

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1530
ANSWERED ON 12/12/2023**

FUNDS TO KARNATAKA UNDER MGNREGS

1530. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government is aware that the Karnataka is reeling under drought situation and if so, the details thereof;**
- (b) whether the Union Government has received any representation from the State of Karnataka seeking funds under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);**
- (c) if so, the details of the funds allocated, released and spent under the MGNREGS to the State of Karnataka;**
- (d) whether it is true that there is demand from the State of Karnataka for the release of pending amounts under MGNREGS;**
- (e) if so, the response of the Union Government in this regard; and**
- (f) whether the Government has taken any steps to increase the number of Man days under MGNREGS to enable the poor to get more work and if so, the response of the Government in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

- (a): As per information received from Government of Karnataka 223 blocks of the State has been declared as drought affected.**

(b)to(e): Funds release to the States/UTs under the Scheme is a continuous process. So far, during the current financial year 2023-24 (as on 07.12.2023) an amount of Rs.4,015.61 crore has been released towards wage, material & administrative contingency to the State of Karnataka and a sum of Rs.4,874.79 crore has been spent so far (including State share) in the State of Karnataka under Mahatma Gandhi NREGS.

(f): There is no proposal to increase the number of days for guaranteed employment under Mahatma Gandhi NREGS. The revision of Labour Budget of a State is a regular practice followed by the Ministry against the request received for revision of Labour Budget from the State.
